75 Written Answers

а.

PROCUREMENT OF WHEAT AND WARE-HOUSING FACILITIES WITH FOOD **CORPORATION OF INDIA**

*89. SHRI SITARAM JAIPURIA :

Will the Minister of AGRICULTURE be pleased to state ;

(a) the quantum of wheat procured by the Food Corporation of India during the recent rabi season from each State ;

(b) whether it is a fact that there are no adequate warehousing facilities available either with the Food Corporation of India or with the State Governments ;

(c) if so, the reaions therefor; and

(d) what steps are being taken for providing warehousing facilities during the next season?

THE MINISTER OF STATE IN THE MINISTRY AGRICULTURE OF (SHRI ANNASAHEB SHINDE) : (a) A statement showing the quantum of wheat so far procured during the rabi season 1972-73 is laid on the Table of the House. (See below).

(b) No, Sir.

(c) Does not arise.

(d) The existing storage capacity (which is adequate to store the procured stocks) will be supplemented by construction of additional owned storage capacity through crash programmes of construction already in operation as also by making arrangements for cover and plinth storage. Arrangements also exist by which foodgrains are stored by FCI in the warehouses of the Central Warehousing Corporation and other agencies.

STATEMENT

Name of the State	Total quantity procured
Binar	1,6
Gujarat	0,8
Haryana	817.4
Himachal Pradesh	0.3

1	2
Jammu and Kashmir	20,1
Madhya Pradesh	64.7
Punjab	3184,4
Rajasthan	40.3
Uttar Pradesh	858.8
Chandigarh	2.8
Delhi	22.4
TOTAL	5313.6 3

BILL FOR OTHER CENTRAL

UNIVERSITIES UNIVERSITIES

*90. SHRIMATI SUMITRA GANDHI KULKARNI :

SHRI GUNANAND THAKUR :

SHRI NIREN GHOSH :

DR. K. MATHEW KURIAN J

SHRI SASANKASEKHAR SANYAL:

SHRI MONORANJAN ROY :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government propose to introduce legislative measures in Parliament similar to the Aligarh Muslim University (Amendment) Act, 1972 for the other Central Universities ; and

(b) if so, when ?

THE MINISTER OF EDUCATION. SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) and (b) Government propose to amend the Acts of the other Central Universities on the lines of the recommendations made by the Gajendragadkar Committee in its Report on Governance of Universities. This work is likely to be completed during 1973-74.

HOSTEL FOR WORKING GIRLS BELONGING TO SCHEDULED CASTES/SCHEDULED TRIBES

168. SHRI KALI MUKHERJEE :

SHRIMATI PRATIBHA SINGH : Will the Minister of WORKS AND HOUSING

be pleased to state :

(a) whether it is a fact that Delhi Administration proposes to open a hostel for working girls belonging to Scheduled Castes and Scheduled Tribes; and

(b) if ao, the details of the scheme; and the reasons for reserving the hostel only for working girls belonging only to Scheduled Castes and Scheduled Tribes when the problems of all working girls in the Capital are identical 7

THE MINISTER OF WORKS AND HOUSING (SHRI UMA SHANKAR D1KSH1T): (a; No.

(b) Does not arise,

रांची में लाख अनुसंधान संस्थान

169. श्री जगदम्बी प्रसाद यादवः क्या कृषि मंत्री यह बताने की क्रपा करेंगे किः

(क) रांची में नामकून नामक स्थान पर स्थित देश में एक मात्र लाख अनुसंधान संस्थान के कार्यों की जांच करने के लिये तीन समितियां कब नियुक्त की गई थीं;

11 (m)

(ख) शेषाद्री समिति ने प्रपना म्राखरी प्रतिवेदन कब प्रस्तुत किया था;

(ग) इस समिति की कौन-कौन सी सिफा-रिशी को स्वीकार कर लिया गया है; श्रौर

(घ) सिफारिशों को स्वीकार करने में देरी के क्या कारण हैं; और क्या इसी देरी के कारण ही सरकार ने लाख के बीज के आयात के लिये 50 लाख रुपये स्वीकृत किये हैं ?

[LAC RESEARCH INSTITUEAT RANCHI

169. SHRI J. P. YADAV : Will the Minister of AGRICULTURE be pleased to state :

(a) when the three Committee to look into the affairs of the only Lac Research Institute in the countiy situated at Namkom in Ranchi were appointed; (b) when the Seshadri Committee submitted its last report;

(c) which of the recommendations made by the Committees have been accepted; and

(d) what are the reasons for the delay in accepting the recommendation; *nd whether it is because of this delay that Government have sanctioned Rupees 50 lakhs for import of 6 lac seeds ?]

कृषि मन्त्रालय में राज्य मन्त्री (श्री सण्णासाहेब शिन्दे): (क) प्रथम पुनरीक्षण समिति वर्ष 1951 तथा दूसरी वर्ष 1956 में नियुक्त की गई थी। तीसरी पुनरीक्षण समिति, भारतीय लाख उपकर समिति के नियम संख्या 22 के ग्रंतगंत फरवरी, 1966 में नियुक्त की गई थी। एक ग्रन्थ उपलब्धि परिक्षा समिति डा. एम. एस. मुधान्ना, निदेशक, भारतीय तकनौलोजो संस्थान, खड़गपुर की अध्यक्षता में ग्रनुसंधान-उपलब्धि, ग्रनुसंघान कार्यकम, स्टाफ का प्रतिमान तथा संस्थान की ग्रन्य सुविधाओं प्रादि की आंच करने तथा अपनी रिपोर्ट वीग्र प्रस्तुत करने के लिये प्रप्र क, 1972 में गठित की गई थी।

(ख) तृतीय पुनरीक्षण समिति के ग्रध्यक्ष दिल्ली विश्वविद्यालय के प्रो. टी. आर. सेशाद्री ने माच, 1966 के ग्रांत तक संस्थान की उप-लब्धियों की जांच करने के पश्चात् जुलाई, 1966 में ग्रपनी रिपोर्ट प्रस्तुत कर दी थी।

(ग) भारतीय कृषि अनुसंधान परिषद् के महा निदेशक तथा उपाष्यक्ष ने यथावस्यक परि-वर्तन सहित समिति की सिफारिश स्वीकार की है।

(घ) समिति की सिफारिशों तथा परिषद के निर्णय के ग्राधार पर चौथी योजना के दौरान 58 लाख रुपये की एक बृद्धत योजना तैयार कि गई थी, लेकिन धनराशी की कमी के यह योजना केवल 10 लाख रुपये तक ही सीमित करनी